

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 5

CA 130/2022 CA 2/2022 CA 61/2022 CA 145/2022 CA 146/2022 CA 151/2022 CA 223/2022 CA 224/2022 CA 248/2022 CA 299/2022 MA 328/2019 In CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE TELAPROLU RAJANI (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **05.08.2022**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For Union of India	:	Mr. Aditya Sikka, Advocate
For HDFC – IA 248	:	Mr. Arun Kathpaliaa/w Mr. R Sudhinder, Mr. Sandeep Singhi, Mr. Ranjit Shetty, Mr. Udit Mandiratta, Mr. Tejas Gokhale, Ms. Aastha Trivedi and Ms. Niharika Sharma i/b Argus Partners
For the Applicant – MA 2/2019	:	Bindu Bhatia i/b Ezy Laws
For the Applicant – MA 328	:	Bindu Bhatia i/b Ezy Laws
For Applicant -CAs 2, 145, 146, 151, 224 of 2022	:	Ms. Drishti Das a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For Respondent – CA 61	:	Ms. Drishti Das a/w Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For ILFS - CAs 130, 223,248 and 299 of 2022	:	Adv. Fereshte Sethna a/w Adv. Kuber Dewan, Adv. Abhishek Tilak and Adv. Neeharika Agarwal i/b DMD Advocates

Sections 242(4),241- 242 of the Companies Act, 2013

ORDER

CA 248/2022

Ld. Counsel for the Parties are present. List this Application on Board on 25.08.2022 for further consideration and hearing. The Registry is directed to retain the position of this Application High on Board on the adjourned date.

CA 130/2022 CA 2/2022 CA 61/2022 CA 145/2022 CA 146/2022 CA 151/2022 CA 223/2022 CA 224/2022 CA 299/2022 MA 328/2019

Ld. Counsel for the Parties are present. List these Applications on Board on 22.08.2022 for further consideration and hearing. The Registry is directed to retain the position of these Applications High on Board on the adjourned date.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE TELAPROLU RAJANI
Member (Judicial)